

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 121**

**IA No. 577 /2024**

**CP (IB) No.148/Chd/Chd/2022  
(Admitted)**

**IN THE MATTER OF:-**

Religare Finvest Limited

...Petitioner

Versus

Sadashiv Capital Services Pvt. Ltd.

...Respondent

**Under Section: 7, IBC 2016, 60(5)**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 16.05.2024.

Sd/-  
Court Officer

Tanvi  
01.04.2024